THE MINISTER OF COMMERCE AND INDUSTRY (SHRI MORARJI R. DESAI): (a) and (b). Information is not available, as imports of antimony ore are separately recorded in the import statistics only from January 1957 onwards.

LOANS SANCTIONED BY THE NATIONAL INDUSTRIAL DEVELOPMENT CORPORATION LIMITED

- 172. SHRI M. VALIULLA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:
- (a) what is the total amount of loans sanctioned by the National Industrial Development Corporation Ltd. so far in the year 1957-58;
- (b) how many applications for loan have been received by the Corporation during that period and what is the total amount of loans asked for; and
- (c) what is the number of applications on which loans have been sanctioned?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI MORARJI R. DESAI): The information desired by the hon. Member is given below: —

| | | Cotton Textile Mills |
|---|------|----------------------------|
| (a) Total amount of loans approved by the National Industrial Development Corporation in 1957-58 (Rupees in lakhs) (b) (i) Number of applications for loans received by the Corporation in 1957-58 | 1,05 | 2,12 * 14 |
| (ii) Total value of such applications (Rupees in lakhs) | 2,06 | |
| (c) Number of applications on which loans have been approved by the Corporation in 1957-58 | 6 | 7 |

""including 4 revised applications.

In the same period, the Governmeat has sanctioned to the N.I.D.C. Rs. 26 lakhs imder the loans scheme; the other cases are under consideration.

CENTRAL ASSISTANCE TO STATES UNDER THE LOW INCOME GROUP HOUSING SCHEME

to Questions

- 173. SHRI M. VALIULLA: Will the Minister of Works, Housing And-Supply be pleased to state:
- (a) which of the States have sought Central assistance in 1957-58 for their Low Income Group Housing Scheme;
- (b) the amount sanctioned for each State; and
- (c) the amount so far disbursed to each State?

THE DEPUTY MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI ANIL K. CHANDA): (a) to (c) A statement is laid on the Table of the Rajya Sabha. [See Appendix XVIII, Annexure No. 26.]

MEMORANDUM BY THE RESIDENTS OF KOTLA MUBARAKPUR

- 174. SHRI M. VALIULLA: Will the Minister of WORKS, HOUSING AND SUP PLY be pleased to state:
- (a) whether Government have received any memorandum from the residents of Kotla Mubarakpur demanding more facilities for the tenants;
- (b) if so, what are the facilities they have asked for; and
- (c) which of their demands have been met?

THE MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI K. C REDDY): (a) A representation from the Tenants' Welfare Association, Kotla Mubarakpur, has been received by the Government.

(b) and (c). So far as this Ministry is concerned, the representation contains suggestions for relief in the matter of ejectment of tenants and control of rents. The matter is under active consideration of the Government.